

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir, Maruti Heavy Vehicles Private Ltd. is not under the control of the Government.

(b) and (c) Do not arise.

#### Implementation of Industrial licences

883 SHRI ASHWANI KUMAR:  
SHRI ABDUL REHMAN  
SHEIKH:  
SHRI LADLI MOHAN  
NIGAM:

Will the Minister of INDUSTRY be pleased to state:

(a) the names of entrepreneurs and industries who did not implement industrial licences issued to them in vital sectors such as cement, paper etc.;

(b) whether Federation of Indian Chambers of Commerce and Industry has opined that the non-implementation is due to handicaps related to finances, viability of projects, price controls and Government procedures; and

(c) if so, the details of the steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) 28 industrial licences for creating additional capacity in cement and 58 industrial licences for creating additional capacity in paper have been issued. All these licences, except the undermentioned five licences for paper, are under various stages of implementation:—

(i)	M/s. Godavari Paper Mills (P) Ltd. Thana.	Budni (M.P.)
(ii)	M/s. Siddonia Paper Conversion Co., New Delhi.	Ghaziabad (U.P.)
(iii)	M/s. Industrial Oxygen Co., (P) Ltd. New Delhi.	Kota (Rajasthan)

(iv) M/s. PNB Finance Ltd. (Perfect Divn) New Delhi. Karnal (Haryana)

(v) M/s. H.L. Mehra Forest Industries (P) Ltd., Yamunagar. Sirmur (H.P.)

(b) The setting up of projects in industries like cement and paper require heavy investment and have long gestation period, and therefore it takes considerable time and efforts to implement the licences in these sectors. It is not correct to say that non-implementation of licences is due to factors like price controls or Government procedures.

(c) Government has directed the administrative Ministries to set up monitoring groups to monitor effectively the implementation of licences and letters of intent. Where these have not been implemented within the permitted time frames, steps would be taken to revoke or cancel the licences. The entrepreneurs have also been advised to approach the administrative Ministries for necessary guidance and assistance, where they have genuine difficulties in implementing the industrial licences or letters of intent granted to them.

#### Manufacture of Hindi typewriters

884. SHRI SHIVA CHANDRA JHA:  
Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the production of Hindi typewriters has decreased during the last two years;

(b) if so, the reasons therefor and the steps taken by Government to boost up the Devanagiri typewriters in view of production of the country; and

(c) the total number of typewriters produced in the country in 1977, 1978 and 1979 and upto October, 1980?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No Sir. The production of Hindi